

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No. 25/KB/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th November 2017, 10.30 A.M

Name of the Company		Sajan Kumar Bhagat HUF & Anr -Versus- UCIC Pvt.Ltd. & Ors.	
Under Section		241-242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Mr. Nitinlal Dasmal, Adv
- 2) Mr. Shauryak Mitra, Adv
- 3) Ms. Pritha Basu, Adv
- 4) Ms. Rajshree Mukherjee, Adv

Petitioners
Rohit
Rajshree
Pritha
Nitinlal
24/11/17

1. CS. SANJAY KUMAR GUPTA (Pcs) }
2. CS. ROHIT KUMAR KESHRI (Pcs) } Respondent no.
} 1-9.

Rohit Keshri
24/11/17

P. T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 9 are present.

Pleadings are complete in this case. Both the parties are directed to file written submissions within 3 weeks from today with a copy in advance to the opposite parties.

List on 12/01/2018 for hearing.

Interim order passed earlier shall remain effective till next date of hearing.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)